Name of the Corporate Debtor: Kotakurja Private Limited; Date of Commencement of CIRP: 18-11-2019; List of Creditors as on: 31-12-2021; Name of IP: Mr. Raman Devarajan; Process Number: 1; Last 5 digitof registration number: 10928

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	276725586	2	276725586	61.16	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	36011089	1	35434519	7.83	0	0	0	Annexure 4
5	Operational creditors (Workmen)	42	22375000	42	1234026	0.27	0	0	0	Annexure 5
6	Operational creditors (Employees)	52	6368586	51	5403977	1.19	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	7	120929449	3	118146099	26.11	0	0	2783350	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	24	27887152	22	15500436	3.43	0	0	4688494	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	NA
Total		128	490296862	121	452444643	100.00	0	30230285	7471844	